

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.122/2020

In the matter of:

Arul Muthu Kumaru Samy
Ex Shareholder of Chikara Eco Ventures Ltd Appellant

Vs

ROC Chennai Respondent

Mr. Ankit Susai and Mr. K.S. Mahadevan, Advocates for Appellant.

ORDER
(THROUGH VIRTUAL MODE)

24.08.2020- Heard Learned Counsel for the Appellant. Let notice be issued to the Respondent through speed post. Requisites alongwith process fee, if not filed, be filed by tomorrow. If the Appellant provides the email address of the Respondent, let notice be issued through email.

Post the Appeal on 11th September, 2020.

(Justice Venugopal M)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn